

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(CAA)-216/ND/2017

IN THE MATTER OF:

M/s. Skymap Healthcare (P) Ltd.

.. PETITIONER

SECTION :
Under Section 230-232

Order delivered on 29.8.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant
For the Respondents

: Ms. Taruna Kalra, P.C.S.
:-

ORDER

Learned Counsel for the petitioner is present. In relation to the notice which is required to be given to the Sectoral Regulators of the Petition, the petitioner is directed to file an affidavit to Sectoral Regulators, if any governing the operations and directions to be given for service in relation to it. A week's time is granted for this purpose.

Post the matter on 06.9.2017.

Surjit
29.8.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)